

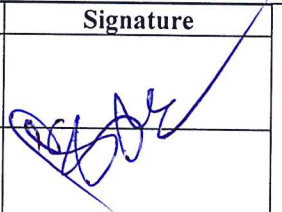
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

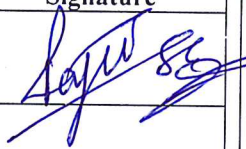
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.277/2018 in CP (CAA) No. 32/230/HDB/2018 Connected With CA (CAA) No. 49/230/HDB/2017
NAME OF THE COMPANY	Vedam Calcimin Ltd and Buildmate Projects Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SAMUEL NAGARAJAN	PUT	9885788009	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajew Patna on behalf of P. Ponna Rao case	Adv	9533631522	

ORDER

Counsel for Applicant present and report of the chairman received in relation to the conducting meeting of the shareholders and creditors in the both the Petitioner companies. Counsel appearing for RD represented that report filed and stated that there are some objections in clause 6.1, 6.2.2 and 6.2.4 of the scheme. In this connection, the petitioner is directed to file his reply, time is enlarged put up on 09.10.2018.


MEMBER JUDICIAL